Page No.# 1/52





THE GAUHATI HIGH COURT (HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

Case No. : WP(C)/5250/2017

SEKHAR RANJAN NATH and 7 ORS. S/O- LATE NRIPENDRA CHANDRA NATH, ASSTT. TEACHER, DUDHPATIL M V SCHOOL, P.O- DUDHPATIL PART-V, PIN- 788003, DIST- CACHAR, ASSAM

2: SHIB SHANKAR DUTTA ROY S/O- LATE SALIL KUMAR DUTTA ROY SCIENCE GRADUATE TEACHER NARSINGPUR GIRLS MV SCHOOL P.O- NARSINGPUR PIN- 788115 DIST- CACHAR ASSAM

3: BHASKAR SENAPATI S/O- LATE NIKHIL RANJAN SENAPATI SCIENCE GRADUATE TEACHER DUDHPATIL M V SCHOOL P.O- DUDHPATIL PART-V PIN- 788003 DIST- CACHAR ASSAM

4: ALOK KANTI DHAR S/O- LATE GOURANGA LAL DHAR SCIENCE GRADUATE TEACHER SAPTAGRAM MV SCHOOL P.O- BHAGABAZAR PART-V PIN- 788120 DIST- CACHAR ASSAM

5: NIKUNJA DAS S/O- LATE NRIPENDRA CHANDRA DAS SCIENCE GRADUATE TEACHER

Page No.# 2/52



BORKHOLA GIRLS ME SCHOOL P.O- BORKHOLA PIN- 788110 DIST- CACHAR ASSAM

6: AMAL KANTI NAG S/O- LATE MAKHANLAL NAG SCIENCE GRADUATE TEACHER AHAD AHMED M E SCHOOL P.O- SYEDPUR MUKAM PIN- 788013 DIST- CACHAR ASSAM

7: KESHAB DIKSHIT S/O- SRI CHANDRA SEKHAR DIKSHIT SCIENCE GRADUATE TEACHER CHHOTAJALENGA PIN- 788113 DIST- CACHAR ASSAM

8: SWAPAN KUMAR CHAKRABORTY S/O- LATE SHYAMAPADA CHAKRABORTY SCIENCE GRADUATE TEACHER KALACHAND ROY M E SCHOOL P.O- DALU PIN- 788111 DIST- CACHAR ASSA

VERSUS

THE STATE OF ASSAM and 152 ORS. REP. BY THE COMMISSIONER AND SECRETARY TO THE GOVT OF ASSAM, EDUCATIONELEMENTARY DEPTT., ASSAM CIVIL SECRETARIAT, DISPUR, GUWAHATI- 781006, ASSAM

2:THE DIRECTOR OF ELEMENTARY EDUCATION ASSAM KAHILIPARA GUWAHATI P.O- GUWAHATI- 781019

3:THE DEPUTY COMMISSIONER CACHAR AT SILCHAR PIN- 788001



DIST- CACHAR ASSAM

4:THE DISTRICT LEVEL SELECTION COMMITTEE CACHAR AT SILCHAR ASSAM REP. BY THE DISTRICT ELEMENTARY EDUCATION OFFICER CACHAR SILCHAR ASSAM

5:THE DISTRICT ELEMENTARY EDUCATION OFFICER CACHAR SILCHAR ASSAM P.O- SILCHAR- 78003 DIST- CACHAR

6:SHAKTI NATH PROMOTED HEAD MISTRESS NARSINGPUR GIRLS MV SCHOOL P.O- NARSINGPUR PIN- 788115 DIST- CACHAR ASSAM

7:SANKAR ACHARJEE PROMOTED HEAD MASTER BEHARA BAZAR M V SCHOOL P.O- BEHARA BAZAR PIN- 788817 DIST- CACHAR ASSAM

8:NANTULAL BAISHNAB PROMOTED HEAD MASTER JALALPUR M V SCHOOL P.O- JALALPUR PIN- 788816 DIST- CACHAR ASSAM

9:AKTAR HUSSAIN LASKAR PROMOTED HEAD MASTER JAMALPUR M V SCHOOL P.O- JAMALPUR PIN- 788120 DIST- CACHAR



ASSAM

10:ANAMUL HAQUE BARLASKAR PROMOTED HEAD MASTER NABAKUMAR M E SCHOOL P.O- DIGHARSRIKONA PIN- 788026 DIST- CACHAR ASSAM

11:MONIMOHAN SINGHA PROMOTED HEAD MASTER CHINCOORIE BAGAN M E SCHOOL P.O- CHINCOORIE PIN- 788007 DIST- CACHAR ASSAM

12:NURKHATUN BEGUM PROMOTED HEAD MISTRESS SAIDPUR N K ME SCHOOL P.O- SAIDPUR PIN- 788013 DIST- CACHAR ASSAM

13:JOYA SIKDAR PROMOTED HEAD MISTRESS SURJYO KUMAR M E SCHOOL P.O- TARAPUR SHIBBARI ROAD PIN- 788003 DIST- CACHAR ASSAM

14:JAYANTA ROY CHOUDHURY PROMOTED HEAD MASTER BURUNGA M E SCHOOL P.O- TIKAR BURUNGA PIN- 788815 DIST- CACHAR ASSAM

15:TOIMUR UDDIN LASKAR PROMOTED HEAD MASTER NAMAR ALI AB M E MADRASSA P.O- GANIRGRAM PIN- 788025 DIST- CACHAR



ASSAM

16:AZIR UDDIN BARBHUIYA PROMOTED HEAD MASTER SIBNARAINPUR M E MADRASSA P.O- KATIGORAH CHOWRONGI PIN- 788805 DIST- CACHAR ASSAM

17:AZMOL HUSSAIN MAZUMDER PROMOTED HEAD MASTER SONAI M E MADRASSA P.O- SONAIMUKH PIN- 788119 DIST- CACHAR ASSAM

18:SAJUSH KANTI NATH PROMOTED HEAD MASTER KALARAM BARMAN M E SCHOOL GOJALGHAT P.O- DHOLAI PIN- 788114 DIST- CACHAR ASSAM

19:RIAZ HUSSAIN MAZUMDER PROMOTED HEAD MASTER HAJI SAJID MEMORIAL M E SCHOOL ISLAMABAD P.O- BHAGABAZAR PIN- 788120 DIST- CACHAR ASSAM

20:GULEJOR ALI LASKAR PROMOTED HEAD MASTER EAST KAJIDAHAR M E SCHOOL P.O- KAJIDAHAR PIN- 788115 DIST- CACHAR ASSAM

21:SOFIQUE UDDIN LASKAR PROMOTED HEAD MASTER M A MAJUMDER M E SCHOOL AMJURGHAT PIN- 788119



DIST- CACHAR ASSAM

22:KAMIL UDDIN LASKAR PROMOTED HEAD MASTER SOUTH MOHANPUR PUBLIC ME SCHOOL DAKSHIN MOHANPUR PIN- 788119 DIST- CACHAR ASSAM

23:KANKAN BHATTACHARJEE PROMOTED HEAD MASTER CHAITANYA M E SCHOOL LARSINGPAR CHOTODUDHPATIL PIN- 788002

24:PRASANTA CHANDRA DAS PROMOTED HEAD MASTER GANDHI ME SCHOOL DERBY TEA ESTATE PIN- 788112 DIST- CACHAR ASSAM

25:RAFIQUE UDDIN LASKAR PROMOTED HEAD MASTER RAJGHAT M E MADRASSA PIN- 788120 DIST- CACHAR ASSAM

26:MIHIR RANJAN NATH PROMOTED HEAD MASTER TOWN BOYS ME MADRASSA SADARGHAT SILCHAR PIN- 788001 DIST- CACHAR ASSAM

27:JAMIR UDDIN BARBHUIYA PROMOTED HEAD MASTER CHANDRAMUKHI M V SCHOOL RAJNAGAR P.O- ARUNACHAL PIN- 788025



DIST- CACHAR ASSAM

28:ZIA UDDIN LASKAR PROMOTED HEAD MASTER GANIRGRAM GIRLS M V SCHOOL P.O- GANIRGRAM PIN- 788025 DIST- CACHAR ASSAM

29:MANIK NATH PROMOTED HEAD MASTER JARAILTOLA G M BASIC P.O- JARAILTOLA BAZAR PIN- 788127 DIST- CACHAR ASSAM

30:SUSHIL KUMAR SINHA PROMOTED HEAD MASTER GHAGRAPAR M V SCHOOL SALCHAPRA PIN- 788801 DIST- CACHAR ASSAM

31:CHAMPA KOLI NATHDEB PROMOTED HEAD MISTRESS DUDHPATIL PART V PIN- 788003 DIST- CACHAR ASSAM

32:SANTANU NANDAN MAZUMDER PROMOTED HEAD MASTER KALIPRASAD M V SCHOOL BURIBAIL PIN- 788025 DIST- CACHAR ASSAM

33:PANU MAHANTA SARMA PROMOTED HEAD MISTRESS LAKSHMI NARAYAN M E SCHOOL SILCOORIE CAMP PIN- 788118 DIST- CACHAR



ASSAM

34:MANGALA PAUL W/O- SRI PRADIP PAUL PROMOTED HEAD MISTRESS CHOTOJALENGA M V SCHOOL P.O- CHOTOJALENGA DIST- CACHAR PIN- 788113

35:NABA KUMAR SINGHA PROMOTED HEAD MASTER BUDHURAIL M E SCHOOL NEAR KATHAL TEA ESTATE DIST- CACHAR ASSAM

36:SANKAR BANIK PROMOTED HEAD MASTER RAM MANIKPUR M E SCHOOL RAM MANIKPUR PIN- 788116 DIST- CACHAR ASSAM

37:URMILA CHAKRABORTY PROMOTED HEAD MISTRESS MALUGRAM GIRLS ME SCHOOL MALUGRAM PIN- 788002 DIST- CACHAR ASSAM

38:PRANESH CHANDRA DAS PROMOTED HEAD MASTER DIDER KUSH M E SCHOOL P.O- MOTINAGAR PIN- 788099 DIST- CACHAR ASSAM

39:BRAJO BEHARI SINGHA PROMOTED HEAD MASTER SALEPUR MANIPURI M E SCHOOL P.O- NARSINGPUR PIN- 788115 DIST- CACHAR ASSAM



40:MOYURUN NESSA CHOUDHURY PROMOTED HEAD MISTRESS TARAPUR M E SCHOOL RAMNAGAR KHELMA SILCHAR PIN- 788003 DIST- CACHAR ASSAM

41:KARIM UDDIN LASKAR PROMOTED HEAD MASTER NUTAN RAMNAGAR MN M E SCHOOL P.O- NUTAN RAMNAGAR PIN- 788126 DIST- CACHAR ASSAM

42:NAZRUL ISLAM BARBHUIYA PROMOTED HEADMASTER BUDHAN CHAUHAN M E SCHOOL PIN- 788121 DIST- CACHAR ASSAM

43:SAMPURAN KAHAR PROMOTED HEAD MASTER TARAPUR M V SCHOOL RAMNAGAR KHELMA P.O- TARAPUR PIN- 788003

44:SANJOY DEB PROMOTED HEAD MASTER MD. IDRISH ALI ANSARI M E SCHOOL SAHPUR PIN- 788117 DIST- CACHAR ASSAM

45:NURUL HUDA CHOUDHURY PROMOTED HEADMASTER IAKSHMINAGAR T. P. M.E. SCHOOL LAKSHMINAGAR PART-II PIN-788104 DIST. CACHAR



ASSAM.

46:SRI S. KUNJADAS SINGHA PROMOTED HEADMASTER LALPANI K. B. M.E. MADRASSA LALPANI PART-II JIRIGHAT PIN-788104 DIST. CACHAR ASSAM.

47:BAHAR UDDIN BARBHUIYA PROMOTED HEADMASTER KHAEELPAR M. E. SCHOOL KHAREELPAR PART-II BADARPUR MASIMPUR PIN-788111 DIST. CACHAR ASSAM.

48:NUFUZUR MUFIZUR RAHMAN BARBHUIYA PROMOTED HEADMASTER BADARPUR MASIMPUR M. E. SCHOOL BADARPUR PART-II BADARPUR MASIMPUR PIN-788025 DIST. CACHAR ASSAM.

49:SRI ABHIJIT DEB PURKAYASTHA PROMOTED HEADMASTER SALCHAPRAM. E. SCHOOL SALCHAPRA PART-II SALCHAPRA PIN-788814 DIST. CACHAR ASSAM.

50:RASHID AHMED KHADEM PROMOTED HEADMASTER DUDPUR DEVANANDA M. E. SCHOOL DUDPUR PART-I (GANIRGRAM) PIN-788025 DIST. CACHAR ASSAM.

51:AFTAB UDDIN BARBHUIYA



PROMOTED HEADMASTER NAVAKALLOL M. E. SCHOOL NIZ PHULBARI KATIGORAH PIN-788802 DIST. CACHAR ASSAM.

52:SRI ANUP KUMAR NATH PROMOTED HEADMASTER SRIPUR KADAMTALA M. E. SCHOOL SRIPUR PART-II FULBARI PIN-788025 DIST. CACHAR ASSAM.

53:NIZAM UDDIN LASKAR PROMOTED HEADMASTER SONAPUR PUBLIC M. E. SCHOOL SONAPUR PART-I KATIGORAH PIN-788817 DIST. CACHAR ASSAM.

54:SRI SURANJAN PAUL PROMOTED HEADMASTER DAMCHAERRA M. E. SCHOOL DAMCHERRA KATIGORAH PIN-788817 DIST. CACHAR ASSAM.

55:SRI MOHITOSH CHANDA PROMOTED HEADMASTER GOVINDAPUR WEST M. E. SCHOOL GOVINDAPUR PART-III KATIGORAH PIN-788804 DIST. CACHAR ASSAM.

56:SALIM UDDIN TALUKDAR PROMOTED HEADMASTER SAIDPUR JANATA M. E. SCHOOL SYEDPUR PART-II



LEVERPUTA KATIGORAH PIN-788815 DIST. CACHAR ASSAM.

57:SRI S. MINIKUMAR SINGHA PROMOTED HEADMASTER JARMA SINGHA M. E. SCHOOL DURGANAGAR PART-III GOSSAIPUR PIN-788030 DIST. CACHAR ASSAM.

58:SRI JOGENDRA CHANDRA DAS PROMOTED HEADMASTER KHASPUR K B M. E. SCHOOL VILL. SIBERBOND TIKALPAR PIN-788031 DIST. CACHAR ASSAM.

59:SRI DEBASISH PURKAYASTHA PROMOTED HEADMASTER COOMBERGRAM M. E. SCHOOL COOMBHIRGRAM T. E. PIN-788109 DIST. CACHAR ASSAM.

60:SMT. K. SUBASINI SINGHA PROMOTED HEADMASTER BONRAJ M. E. SCHOOL KACHUDARAM PART-IV SUNDARI SONAI PIN-788119 DIST. CACHAR ASSAM.

61:NURUL ISLAM LASKAR PROMOTED HEADMASTER JURKHAL TRIBAL M. E. SCHOOL JURKHAL RAMMANIKPUR PIN-788116



DIST. CACHAR ASSAM.

62:SRI PALLAB GUPTA PROMOTED HEADMASTER HARINA PUBLIC M. E. SCHOOL DIDARKUSH PART-IV PIN-788099 DIST. CACHAR ASSAM.

63:SRI PINTULAL DEY PROMOTED HEADMASTER ROY SANAB NABA KUMAR M. E. SCHOOL SILDUBI PART-II DAKHIN SAIDPUR PIN-788112 DIST. CACHAR ASSAM.

64:SRI JASHABANTA NARAYAN CHOUDHURY PROMOTED HEADMASTER BUDHURAIL M. E. SCHOOL BUDHURAIL AMBIKAPUR PIN-788005 DIST. CACHAR ASSAM.

65:RAFIQUE AHMED BARBHUIYA PROMOTED HEADMASTER RAMSUNDAR SAHU M. E. SCHOOL KACHUDARAM PART-I PIN-788119 DIST. CACHAR ASSAM.

66:SRI PREM SANKAR CHUBEY PROMOTED HEADMASTER UZAN TARAPUR M. P. R. M. E. SCHOOL UZAN TARAPUR PIN-788098 DIST. CACHAR ASSAM.

67:SRI AKHILESH TEWARI PROMOTED HEADMASTER PEARSON INSTITUTE M. E. SCHOOL



DEWAN T. E. PIN-788102 DIST. CACHAR ASSAM.

68:SRI PRITISH KANTI GHOSE PROMOTED HEADMASTER HARINAGAR PUBLIC M. E. SCHOOL HARINAGAR PIN-788107 DIST. CACHAR ASSAM.

69:SRI RAJ EHARI SINGHA PROMOTED HEADMASTER LAKHICHARRA PUBLIC M. E. SCHOOL LAKSHINAGAR PART-I PIN-788104 DIST. CACHAR ASSAM.

70:SRI S. RAJKUMAR SINGHA PROMOTED HEADMASTER JOYSHREE SHRAMIK M. E. SCHOOL THAILO T. E. PIN-788102 DIST. CACHAR ASSAM.

71:NAZIM UDDIN CHOUDHURY PROMOTED HEADMASTER BALARAM M. E. SCHOOL MANIPUR PART-I BANSHKANDI PIN-788101 DIST. CACHAR ASSAM.

72:SRI DIPANKAR NATH PROMOTED HEADMASTERJOYPUR GIRLS M. E. SCHOOL JOUPUR PART-II PIN-788102 DIST. CACHAR ASSAM.

73:SRI SOUMEN DEB PROMOTED HEADMASTER SRI SRI RADHARAMAN GOSWAMI M. E. SCHOOL



MALUGRAM SILCHAR PIN-788002 DIST. CACHAR ASSAM.

74:RIAZ UDDIN LASKAR PROMOTED HEADMASTER NOOR KHATUN GIRLS M. E. SCHOOL KANAKPUR PART-I BHAGADAHAR BORJURAI PIN-788006 DIST. CACHAR ASSAM.

75:HUSSAIN AHMED BARBHUIYA PROMOTED HEADMASTER CHIRUKANDI M. E. SCHOOL CHIRUKANDI SILCHAR PIN-788003 DIST. CACHAR ASSAM.

76:SMT. M. PRATIVA SINGHA PROMOTED HEADMISTRESS VIR TIKENDRAJIT M. E. SCHOOL IDGAH ROAD ITAKHOLA SILCHAR PIN-788002 DIST. CACHAR ASSAM.

77:SRI DIBYENDU DEY PROMOTED HEADMASTER PRYOGIK HINDI VIDYAPITH SHILLONGPATTY SILCHAR PIN-788001 DIST. CACHAR ASSAM.

78:SRI DILIP KUMAR SINGHA PROMOTED HEADMASTER RADHE MANIPUI M. E. SCHOOL NAGDIRGRAM PART-I



PIN-788121 DIST. CACHAR ASSAM.

79:SRI SUSHANTA DHAR PROMOTED HEADMASTER RAMKRISHNA VIDYAPITH M. E. SCHOOL DWARBOND GRANT PIN-788113 DIST. CACHAR ASSAM.

80:SRI BIDHU BHUSAN PURKAYASTHA PROMOTED HEADMASTER BAMPREMANANDA M. E. SCHOOL MAHADEVPUR PART-I PIN-788114 DIST. CACHAR ASSAM.

81:SRI PRADIP CHANDRA PAUL PROMOTED HEADMASTER DHARMIKHAL M. E. SCHOOL RUKNI PART-IV PIN-788116 DIST. CACHAR ASSAM.

82:SRI SURAJIT RUDRA PAUL PROMOTED HEADMASTER KRISHNA CHARAN M. E. SCHOOL PANIBHORA PIN-788123 DIST. CACHAR ASSAM.

83:SRI KAJAL PAUL PROMOTED HEADMASTER BABATAN M. E. SCHOOL MALUGRAM BEKIRPAR PIN-788123 DIST. CACHAR ASSAM.

84:RAHIM UDDIN LASKAR PROMOTED HEADMASTER KASHIPUR V P M. E. SCHOOL



KASHIPUR PIN-788009 DIST. CACHAR ASSAM.

85:SABIR AHMED LASKAR PROMOTED HEADMASTER RUPAIBALI M. E. SCHOOL NIZ RUPAIBALI PIN-788101 DIST. CACHAR ASSAM.

86:SMT. RATNA RANI DAS PROMOTED HEADMISTRESS SALCHAPRA M. V. SCHOOL SALCHAPRA PART-II PIN-788030 DIST. CACHAR ASSAM.

87:SRI BIRENDRA CHANDRA NATH PROMOTED HEADMASTER BAIKANTHA RAI M. E. SCHOOL CHAMAR KONA M. E. SCHOOL SAMAR KONA TAPANG PIN-788150 DIST. CACHAR ASSAM.

88:NAZIR AHMED LASKAR PROMOTED HEADMASTER BURIBAIL M. E. SCHOOL BURIBAIL SALCHAPRA PIN-788025 DIST. CACHAR ASSAM.

89:MEHMADUL HOQUE LASKAR PROMOTED HEADMASTER R.C.M.E. MADRASSA HAIR HAR SRIKONA PIN-788026 DIST. CACHAR ASSAM.



90:SRI ABHIJIT DHAR PROMOTED HEADMASTER SRIDHARPUR M. V. SCHOOL SRIDHARPUR SALCHAPRA PIN-788814 DIST. CACHAR ASSAM.

91:SRI SUPRIYO KUMAR ROY PROMOTED HEADMASTER BURIKHALERPAR M. V. SCHOOL SRIKONA INDRAGARH PIN-788026 DIST. CACHAR ASSAM.

92:SRI MRINAL KANTI NAG PROMOTED HEADMASTER DALU M. E. SCHOOL BARARAMPUR DALU PIN-788111 DIST. CACHAR ASSAM.

93:SRI SNEHASHIS DUTTA MAZUMDER PROMOTED HEADMASTER CHANDRAMUKHI M. V. SCHOOL VILL. ALGAPUR RAJNAGAR PIN-788026 DIST. CACHAR ASSAM.

94:SRI RITI MOHAN ROY PROMOTED HEADMASTER SADIRKHAL M. E. SCHOOL LEVERPUTA PART-II HARINAGAR PIN-788815 DIST. CACHAR ASSAM.

95:SRI ARUN KUMAR NATH PROMOTED HEADMASTER



GORERVITOR M. E. SCHOOL DINANATHPUR GOREVITOR PIN-788817 DIST. CACHAR ASSAM.

96:MONJURUL HAQUE LASKAR PROMOTED HEADMASTER GONIRGRAM BOYS M. V. SCHOOL GONIRGRAM PART-IV PIN-788025 DIST. CACHAR ASSAM.

97:SMT. ALPANA DEY PROMOTED HEADMASTER GANGAPUR M. E. SCHOOL NIZ KATIGORAH PART-IV SIDDHESWAR PIN-788804 DIST. CACHAR ASSAM.

98:ABDUL KALAM AZAD BARBHUIYA PROMOTED HEADMASTER RAJATILLA M. E. SCHOOL HARITIKAR PART-II HARINAGAR RAJATILLA PIN-788805 DIST. CACHAR ASSAM.

99:SRI SUJIT CHANDRA DAS PROMOTED HEADMASTER KATIRAIL M. E. SCHOOL KATIRAIL KATIGORAH PIN-788804 DIST. CACHAR ASSAM.

100:SRI SABYASACHI SIKDAR PROMOTED HEADMASTER BIKRAMPUR M. E. SCHOOL BHANGARPAR BIHARA PART-III



KATIGORAH PIN-788817 DIST. CACHAR ASSAM.

101:IMADADUL HAQUE MAZUMDER PROMOTED HEADMASTER GUMRAH PUBLIC M. E. SCHOOL KHELMA PART-VI GUMRAH PIN-788815 DIST. CACHAR ASSAM.

102:SMT. SUMITA PAUL PROMOTED HEADMASTER BIKRAMPUR GOLOKNARH M. E. SCHOOL BHANGARPAR PART-I PIN-788817 DIST. CACHAR ASSAM.

103:IMAD UDDIN AHMED PROMOTED HEADMASTER AHMODIA M. E. MADRASSA BIHARA PART-VI BIHARA KATIGORAH PIN-788808 DIST. CACHAR ASSAM.

104:RASID AHMED LASKAR PROMOTED HEADMASTER HAZI RAJA MIA M. E. MADRASSA BIHARA PART-III BURUNGA PIN-788817 DIST. CACHAR ASSAM.

105:BATIR ALI LASKAR PROMOTED HEADMASTER J.D. IDGAH M. E. MADRASSA DURGAPUR JARAILTALA PIN-788126 DIST. CACHAR



ASSAM.

106:MOINUL HOQUE BARBHUIYA PROMOTED HEADMASTER JAGDISHPUR M. E. MADRASSA SIDDESWAR PART-IV SIDDHESWAR KATIRAIL PIN-788805 DIST. CACHAR ASSAM.

107:ABDUL QADIR BARBHUIYA PROMOTED HEADMASTER KARAIKANDI M. E. SCHOOL TELITIKAR RAJATILLA PIN-788805 DIST. CACHAR ASSAM.

108:MASUK AHMED MAZUMDER PROMOTED HEADMASTER KALAIN M.E. MADRASSA BARAITALI PART-I KALAIN PIN-788815 DIST. CACHAR ASSAM.

109:SRI ASHIT KUMAR DEB PROMOTED HEADMASTER RAMKAMAL M. V. SCHOOL BHANGARPAR PIN-788817 DIST. CACHAR ASSAM.

110:SRI BISHNU GOALA PROMOTED HEADMASTER TANJAW M.E. SCHOOL GOSSAIPUR LARSINGHA PIN-788030 DIST. CACHAR ASSAM.

111:SRI PARTHA SARATHI NATH



PROMOTED HEADMASTER DUDPATIL M. E. MADRASSA DUDPATIL PART-VI PIN-788002 DIST. CACHAR ASSAM.

112:SRI Y. MONIKANTA SINGHA PROMOTED HEADMASTER KAPTANPUR JAGAT SINGHA MANIPURI M. E. SCHOOL KAPTANPUR PART-I PIN-788119 DIST. CACHAR ASSAM.

113:SRI MOHENDRA CHANDRA DAS PROMOTED HEADMASTER NIKAMA M. E. SCHOOL GANGANAGAR PIN-788099 DIST. CACHAR ASSAM.

114:SRI K. NILKANTA SINGHA PROMOTED HEADMASTER KAPTANPUR ANANTA DAS M. E. SCHOOL KAPTANPUR PART-I PIN-788119 DIST. CACHAR ASSAM.

115:ABDUL KUDDUS PROMOTED HEADMASTER NUTAN HAILAKANDI M. E. MADRASSA KAPTANPUR PART-16 PIN-788119 DIST. CACHAR ASSAM.

116:UKIL ALI LASKAR PROMOTED HEADMASTER HATIKHAL M. E. MADRASSA SUNDARI PART-I HATIKHAL PIN-788116 DIST. CACHAR ASSAM.



117:KARIM UDDIN LASKAR PROMOTED HEADMASTER NUTAN RAMNAGAR M.N. M. E. SCHOOL NATUN RAMNAGAR PIN-788130

DIST. CACHAR ASSAM.

118:SRI ASHOK KUMAR GHOSE PROMOTED HEADMASTER SAIDPUR NANDA KISHORE M. E. SCHOOL SAIDPUR PART-II KRISHNAPUR PIN-788013 DIST. CACHAR ASSAM.

119:SRI RANABIR SINGHA PROMOTED HEADMASTER KAMESWAR M. E. SCHOOL AMBIKAPUR PART-I AMBIKAPUR PIN-788007 DIST. CACHAR ASSAM.

120:SRI ANJAN KUMAR GHOSE PROMOTED HEADMASTER BASKANDI M. E. SCHOOL CHANDRAPUR PART-II BADRI CHANDRAPUR PIN-788101 DIST. CACHAR ASSAM.

121:ABDUL NUR LASKAR PROMOTED HEADMASTER PALORBOND M. E. SCHOOL PALORBOND T. E. PIN-788101 DIST. CACHAR ASSAM.

122:SRI DILIP KUMAR PAUL PROMOTED HEADMASTER BANIRAM BARMAN PUBLIC M. E. SCHOOL



JOYPUR PART-III LANGLACHERA PIN-788107 DIST. CACHAR ASSAM.

123:SRI DIPAK DAS PROMOTED HEADMASTER NARAINPUR M. E. SCHOOL NARAINPUR T. E. PIN-788098 DIST. CACHAR ASSAM.

124:RAUSAN JALAL PROMOTED HEADMASTER ALIPUR M. E. SCHOOL P.O. BANSKANDI PIN-788101 DIST. CACHAR ASSAM.

125:SRI RAJAT KANTI CHAKRABORTY PROMOTED HEADMASTER TARANI MOHAN DAS LASKAR ACADEMY WARD NO. 14 KANAKPUR ROAD SILCHAR PIN-788005 DIST. CACHAR ASSAM.

126:HABIBULLAH CHOUDHURY PROMOTED HEADMASTER CHANNIGHAT M. V. SCHOOL CHANNIGHAT PIN-788120 DIST. CACHAR ASSAM.

127:SRI BIMOLENDU BISWAS PROMOTED HEADMASTER HAWAITHANG M. E. SCHOOL KHULICHERRA FOREST VILLAGE SHEWRARTHAL PIN-788120 DIST. CACHAR ASSAM.



128:SRI SARADIL NATH PROMOTED HEADMASTER UMATARA GIRLS M. V. SCHOOL SADAGRAM PIN-788114 DIST. CACHAR ASSAM.

129:RAHIM UDDIN MAZUMDAR PROMOTED HEADMASTER TARUNODAY VIDYANIKETAN BANSHKHAL NARSINGPUR PART-II PIN-788123 DIST. CACHAR ASSAM.

130:SRI SWADESH RANJAN SEN PROMOTED HEADMASTER HARICHARAN M. E. SCHOOL DEVIPUR PART-I JIVANGRAM PIN-788114 DIST. CACHAR ASSAM.

131:SRI SANKAR SEVAK PAUL PROMOTED HEADMASTER PANOBHORA GIRLS M. E. SCHOOL PANIBHORA PIN-788123 DIST. CACHAR ASSAM.

132:SRI S. RAJKUMAR SINGHA PROMOTED HEADMASTER MODEL M. E. SCHOOL LAKHIPUR SINGERBOND IV SINGERBOND LAKHIPUR PIN-788130 DIST. CACHAR ASSAM.

133:SRI SANKAR PRASAD TEWARI PROMOTED HEADMASTER



JIRIGHAT A. MITRA M. E. SCHOOL JIRIGHAT PIN-788104 DIST. CACHAR ASSAM.

134:SRI ROBINDRA SINGHA PROMOTED HEADMASTER PUNNYABATI M. E. SCHOOL CHIRIRPAR PT. IV LAKHIPUR NAYAGRAM LAKHIPUR PIN-788103 DIST. CACHAR ASSAM.

135:SAFIQUE UDDIN LASKAR PROMOTED HEADMASTER ALGAPUR M. E. SCHOOL ALGAPUR PT. II GOBINDAPUR LAKHIPUR PIN-788101 DIST. CACHAR ASSAM.

136:MAGFURUL BARI PROMOTED HEADMASTER BAGHADHAR M. E. SCHOOL BERENGA PART-IV KANAKPUR SILCHAR PIN-788005 DIST. CACHAR ASSAM.

137:SRI HIMANGSU NATH PROMOTED HEADMASTER NEHRI GIRLS M. E. SCHOOL BEKIRPAR PIN-788123 DIST. CACHAR ASSAM.

138:SRI SOBINOY GOSWAMI PROMOTED HEADMASTER DIGENDRA CHANDRA MEMORIAL M. E. SCHOOL GOBINDAPUR PT. I



KATIGORAH PIN-788804 DIST. CACHAR ASSAM.

139:SRI M.JAYANTA KUMAR SINGHA PROMOTED HEADMASTER JOGAI MOTHURA M. E. SCHOOL BINNAKANDI PT. I P.O. BINNAKANDIGHAT PIN-788130 DIST. CACHAR ASSAM.

140:BASIR UDDIN CHOUDHURY PROMOTED HEADMASTER LALPANI K B M. E. MADRASSA LALPANI PT. II JIRIGHAT P.O. JIRIGHAT PIN-788104 DIST. CACHAR ASSAM.

141:SMT. BABLI DAS PROMOTED HEADMASTER ALGAPUR M. E. MADRASSA ALGAPUR PT. I GOBINDAPUR P.O. BANSKANDI PIN-788101 DIST. CACHAR ASSAM.

142:SRI RAJ BEHARI SINGHA PROMOTED HEADMASTER PUBLIC M. E. SCHOOL KARAIKANDI P.O. BANSKANDI PIN-788101 DIST. CACHAR ASSAM.

143:SRI NANDALAL SARMAH PROMOTED HEADMASTER SAPORMONIA M. E. SCHOOL NIZ LAKHIPUR PT. III LAKHIPUR



NAYAGRAM PIN-788103 DIST. CACHAR ASSAM.

144:SRI H. DHANANJOY SINGHA PROMOTED HEADMASTER SINGERBOND M. E. SCHOOL SINGERBOND PT. V P.O. BINNAKANDIGHAT PIN-788130 DIST. CACHAR ASSAM.

145:SRI L. BIRMOHAN SINGHA PROMOTED HEADMASTER MASPARA MANIPURI M. E. SCHOOL BADRIPAR PT. II KASHIPUR P.O. RONGPUR PIN-788009 DIST. CACHAR ASSAM.

146:SMT. NIVA RANI SINGHA PROMOTED HEADMASTER KHUNOW M. E. SCHOOL NAYAGRAM LAKHIPUR P.O. FULERTAL PIN-788106 DIST. CACHAR ASSAM.

147:ALI AKBAR HAZARI PROMOTED HEADMASTER DAYALRAM DAS M. E. SCHOOL DUNGRIPAR PART-II LAKHIPUR P.O. BANSKANDI PIN-788101 DIST. CACHAR ASSAM.

148:SMT. LAKHESWARI DEVI PROMOTED HEADMISTRESS SUBHASH NAGAR M. E. SCHOOL KANAKPUR PART-III



DALAICHERRA P.O. HARINAGAR BAZAR PIN-788107 DIST. CACHAR ASSAM.

149:SRI SRIPRASAD NUNIA PROMOTED HEADMASTER KALIKA PRASAD M. E. SCHOOL BOR SANGAN GRANT BARSANGAN SALCHAPRA PIN-788117 DIST. CACHAR ASSAM.

150:MOIN UDDIN BORBHUIYA PROMOTED HEADMASTER KABUGANJ M. E. MADRASSA NAGDIRGRAM PT. II NAGDIRGRAM NARSINGPUR PIN-788121 DIST. CACHAR ASSAM.

151:SMT. DEBASHREE DAS LASKAR PROMOTED HEADMASTER NARSINGPUR BOYS M. V. SCHOOL CLEVER HOUSE PT. IV CLEVER HOUSE NARSINGPUR PIN-788115 DIST. CACHAR ASSAM.

152:RAHIM UDDIN MOZUMDER PROMOTED HEADMASTER HAZI ABDUL SUKKUR M. E. SCHOOL BORJALENGA PART VI PUTHIKHAL B NARSINGPUR PIN-788115 DIST. CACHAR ASSAM.

153:SMT. UMA KAIRI PROMOTED HEADMASTER



PUBLIC M. E. SCHOOL KARAIKANDI BANSKANDI PART-II PIN-788101 DIST. CACHAR ASSAM

Advocate for the Petitioner : MR.U CHOUDHURY

Advocate for the Respondent : MR.B PURKAYASTHA

Linked Case : WP(C)/5219/2018

KESHAB DIKSHIT AND 4 ORS. S/O SRI CHANDRA SEKHAR DIKSHIT SCIENCE GRADUATE TEACHER

CHOTOJALENGA M.V. SCHOOL

P.O. CHOTOJALENGA PIN - 788113

DIST. CACHAR ASSAM

2: SRI SHIB SANKAR DATTA ROY

S/O LT. SALIL KUMAR DUTTA ROY SCIENCE GRADUATE TEACHER

NARSINGPUR GIRLS M.V. SCHOOL

P.O. NARSINGPUR PIN - 788115 DIST. CACHAR ASSAM

3: SRI NIKUNJA DAS S/O LT. NRIPENDRA CHANDRA DAS SCIENCE GRADUATE TEACHER

BORKHOLA GIRLS M.E. SCHOOL P.O. BORKHOLA





PIN - 788110

DIST. CACHAR ASSAM.

4: SRI SWAPAN KUMAR CHAKRABORTY S/O LT. SHYAMAPADA CHAKRABORTY

SCIENCE GRADUATE TEACHER

KALACHAND ROY M.E. SCHOOL

P.O. DALU PIN - 788111

DIST. CACHAR ASSAM

5: SRI SEKHAR RANJAN NATH S/O LT. NRIPENDRA CHANDRA NATH ASSTT. TEACHER DUDHPATIL M.V. SCHOOL

P.O. DUDHPATIL PART-V

PIN - 788003

DIST. CACHAR ASSAM. VERSUS

THE STATE OF ASSAM AND 51 ORS. REP. BY THE COMMISSIONER AND SECRETARY TO THE GOVT. OF ASSAM EDUCATION (ELEMENTARY) DEPARTMENT

ASSAM (CIVIL) SECRETARIAT DISPUR GUWAHATI- 781006 ASSAM.

2: THE DIRECTOR OF ELEMENTARY EDUCATION

ASSAM KAHILIPARA GUWAHATI

P.O. GUWAHATI - 781019.3:THE DEPUTY COMMISSIONER



CACHAR AT SILCHAR

PIN - 788001 DIST. CACHAR ASSAM. 4:THE DISTRICT LEVEL SELECTION COMMITTEE

CACHAR AT SILCHAR ASSAM

REP. BY THE DISTRICT ELEMENTARY EDUCATION OFFICER CACHAR ASSAM PIN - 788001. 5:THE DISTRICT ELEMENTARY EDUCATION OFFICER

CACHAR SILCHAR ASSAM

P.O. SILCHAR- 788003

DIST. CACHAR. 6:DELETED THE NAME OF RES. 6 VIDE HON'BLE COURT'S ORDER DATED 04.05.2023 7:SRI JAYANTA RUDRAPAUL

PROMOTED HEAD MASTER

HBDS RAJABAZAR M.V. SCHOOL

JOYPUR 1 JOYPUR KAMRANGA RAJABAZAR PIN - 788107 DIST. CACHAR ASSAM. 8:SRI BIMAL SINHA PROMOTED HEAD MASTER BURUNGA M.E. SCHOOL

BURUNGA PART-2 BURUNGA

PIN - 788817 DIST. CACHAR ASSAM 9:SRI NURUL ISLAM LASKAR



PROMOTED HEAD MASTER BIDYARATANPUR M.E. SCHOOL BIDYARATANPUR PIN - 788120 DIST. CACHAR ASSAM 10:SRI SATYABRATA DEY PROMOTED HEAD MASTER KATIGORAH M.E. MADRASSA KATIGORAH PART-IV P.O. KATIGORAH PIN - 788805

DIST. CACHAR ASSAM 11:SRI BATIKIM HMAR PROMOTED HEAD MASTER MUOLTIUONG HMAR M.V. SCHOOL

DIPHUCHERRA MOLONG RAJABAZAR PIN- 788107

DIST. CACHAR ASSAM 12:SRI VINDHYESH KUMAR PROMOTED HEAD MASTER JOYSHREE SRAMIK M.E. SCHOOL

THAILOO T.E. THAILOO LANGLACHERA P.O. BARTHAL T.E. PIN - 788102

DIST. CACHAR ASSAM 13:N. THOIBI SINGHA PROMOTED HEAD MASTER JIBAN MEMORIAL M.E. SCHOOL BINNAKANDI GRANT PT.2 P.O. BINNAKANDIGHAT PIN - 788130

DIST. CACHAR ASSAM



14:SRI L. BIR KUMAR SINGHA PROMOTED HEAD MASTER JHARAGUL MANIPURI M.E. SCHOOL

NAGDIRGRAM PART-I PIN - 788119 DIST. CACHAR ASSAM 15:SMT. JYOTIKONA GOSWAMI

PROMOTED HEAD MISTRESS PUBLIC M.E. SCHOOL BORBOND BARBOND BASTI SUBANG PIN- 788111

DIST. CACHAR ASSAM 16:SRI JOYDEEP BHATTACHARJEE

PROMOTED HEAD MASTER KALACHAND ROY M.E. SCHOOL VILL- KALINAGAR P.O. DALU PIN - 788111

DIST. CACHAR ASSAM 17:SRI RATNABIJOY BHATTACHARJEE

PROMOTED HEAD MASTER PALOI M.E. SCHOOL

PALOI T.E. PIN - 788123

DIST. CACHAR ASSAM 18:SRI MANJUR AHMED LASKAR PROMOTED HEAD MASTER KHUDEJA GIRLS M.E. SCHOOL BARJATRAPUR PIN - 788110

DIST. CACHAR ASSAM



19:SRI KRISHNA KANTA TIWARI PROMOTED HEAD MASTER SWAMI VIVEKANANDA M.E. SCHOOL

BASUDEBPUR PIN - 788117

DIST. CACHAR ASSAM 20:SRI LILAMOY SINGHA PROMOTED HEAD MASTER BALARAM VIDYAPITH M.E. SCHOOL

BARAITALI PART-I LAKHIPUR KURKURI BHURUNGA KATIGORAH PIN - 788815

DIST. CACHAR ASSAM 21:SRI SUBASH CHANDRA NATH PROMOTED HEAD MASTER MOTHER TERESA INSTITUTE M.E. SCHOOL RATANPUR PART-I BARSANGAN PIN - 788117

DIST. CACHAR ASSAM 22:SRI NIHAR RANJAN DAS PROMOTED HEAD MASTER TARUNODOY VIDYANIKETAN M.E. SCHOOL NARSINGPUR PART-2 PIN - 788123 DIST. CACHAR ASSAM 23:MD. KAMARUZZAMAN LASKAR PROMOTED HEAD MASTER SURAMA VALLEY M.E. SCHOOL HARINAGAR PART-4

KATIGORAH PIN - 788805



DIST. CACHAR ASSAM 24:SRI SONAMAL RAJBONGSHI PROMOTED HEAD MASTER LAKHICHERRA PUBLIC M.E. SCHOOL

LAKHI NAGAR 1 LAKHICHERRA RAJABAZAR PIN - 788104 DIST. CACHAR ASSAM 25:SRI SURANJAN BISWAS PROMOTED HEAD MASTER CHANDRAMONI INDRAMONI M.E. SCHOOL

DUDHPATIL PT.7 DUDHPATIL PIN - 788002

DIST. CACHAR ASSAM 26:SRI SOBINOY GOSWAMI PROMOTED HEAD MASTER DIGENDRA CHANDRA MEMORIAL M.E. SCHOOL

GOBINDAPUR PT.I

KATIGORAH PIN - 788804

DIST. CACHAR ASSAM 27:SRI CHANDRA KANTA SINGHA PROMOTED HEAD MASTER KALAIN M.V. SCHOOL

LAKHIPUR PART-I KATIGORAH PIN - 788815

DIST. CACHAR ASSAM 28:SMTI. SHELLY DAS (DEY) PROMOTED HEAD MASTER LATHIGRAM M.E. MADRASSA



LATHIGRAM UDARBOND PIN - 788030

DIST. CACHAR ASSAM 29:SRI PRASANTA SHARMA PROMOTED HEAD MASTER CHANDPUR PUBLIC M.E. MADRASSA CHANDPUR PART-4 BARJATRAPUR PIN - 788110

DIST. CACHAR ASSAM 30:MD. SALIM UDDIN BARBHUIYA PROMOTED HEAD MASTER BORKHOLA M.E. MADRASSA BORKHOLA PIN - 788110. DIST. CACHAR ASSAM 31:MD. ABDUL QADIR AHMED PROMOTED HEAD MASTER DUDPUR M.E. MADRASSA

DUDPUR PART-3

GANIRGRAM KATIGORAH PIN - 788025 DIST. CACHAR ASSAM 32:MD. MAHMODUL HOQUE LASKAR PROMOTED HEAD MASTER NAZATPUR M.E. MADRASSA NAZATPUR PART-4 HARINAGAR PIN - 788805

DIST. CACHAR ASSAM 33:SRI ABHIJIT NAG PROMOTED HEAD MASTER BADRIPAR HINDI M.E. SCHOOL



VILL- BADRIPAR PART-1 PIN - 788009

DIST. CACHAR ASSAM 34:SRI PRADIP KR. ROY PROMOTED HEAD MASTER SAL MADRIPAR M.E. SCHOOL VILL- CHANDRAPUR PART-1

PIN - 788101

DIST. CACHAR ASSAM 35:MD. IBRAHIM ALI BARBHUIYA PROMOTED HEAD MASTER BAGEHAR NH M.E. SCHOOL

VILL- GOBINDAPUR PART-1

PIN- 788101

DIST. CACHAR ASSAM 36:SRI LAKHIMONI SINGHA PROMOTED HEAD MASTER SHIBPUR M.E. SCHOOL

VILL- SHIBPUR PART-1

PIN - 788098 DIST. CACHAR ASSAM 37:MD. SAIF UDDIN AHMED PROMOTED HEAD MASTER DIDARKUSH M.E. MADRASSA VILL- SOUTH DIDARKUSH PIN - 788099

DIST. CACHAR ASSAM 38:MD. NAZIM UDDIN PRIMOTED HEAD MASTER AHOMODIA M.E. MADRASSA VILL- BEHARA PART-6 PIN - 788808 DIST. CACHAR ASSAM



39:MD. G.M. IFTIKAR AHMED LASKAR PROMOTED HEAD MASTER GOSSAIPUR NEHRU MV SCHOOL VILL- GOSSAIPUR PART-3

PIN - 788030 DIST. CACHAR ASSAM 40:MD. SAHARIAR HUSSAIN BARBHUIYA

PROMOTED HEAD MASTER SONAI M.V. SCHOOL

VILL- TULAGRAM PART-1

PIN - 788119

DIST. CACHAR ASSAM 41:SMTI. INDIRA SINHA PROMOTED HEAD MASTER UMATARA GIRLS MV SCHOOL

VILL- SADAGRAM PIN - 788114

DIST. CACHAR ASSAM 42:SRI MANINDRA SINGHA PROMOTED HEAD MASTER KIM HAZARI M.E. SCHOOL

VILL- TARAPUR PART-6 PIN - 788003 DIST. CACHAR ASSAM 43:MD. JAHRUL HOQUE LASKAR PROMOTED HEAD MASTER ATALBASTI M.E. SCHOOL

VILL- AMBIKAPUR PART-6 PIN - 788014 DIST. CACHAR ASSAM 44:MD. RAFIQUE UDDIN BARBHUIYA PROMOTED HEAD MASTER MUKAMTAL M.E. SCHOOL

VILL- SRIKONA PART-2



PIN - 788026 DIST. CACHAR ASSAM 45:SRI RAJSEKHAR DUTTA PROMOTED HEAD MASTER MOHANLAL M.E. SCHOOL

VILL- BARJALENGA PART-2 PIN - 788117 DIST. CACHAR ASSAM 46:MD. SALIM UDDIN BARBHUIYA PROMOTED HEAD MASTER

AHAD AHMED ME SCHOOL VILL- SAIDPUR PART-3

PIN - 788013

DIST. CACHAR ASSAM 47:SRI GOURANGA SHARMA CHOUDHURY PROMOTED HEAD MASTER

SANJAY GANDHI ME SCHOOL VILL- PANIRMUKH PALONGHAT PIN - 788123

DIST. CACHAR ASSAM 48:SRI NABAJYOTI DEB PROMOTED HEAD MASTER

BAGBAHAR JOY NITAI ME SCHOOL VILL- BAGBAHAR PART-2 PIN - 788113

DIST. CACHAR ASSAM 49:SRI SUPRIYA DHAR PROMOTED HEAD MASTER

NUTAN KANCHANPUR ME SCHOOL VILL- NUTAN KANCHANPUR



PIN - 788119 DIST. CACHAR ASSAM 50:MD. AHMODUL HOQUE MAZUMDER PROMOTED HEAD MASTER

NORTH HAWAITHANG ME SCHOOL VILL- HAWAITHANG

PIN - 788120

DIST. CACHAR ASSAM 51:SRI SUDIP PAUL CHOUDHURY PROMOTED HEAD MASTER

JIBONGRAM ME SCHOOL VILL- JIBONGRAM

PIN - 788114

DIST. CACHAR ASSAM 52:SRI DIPAK RANJAN DAS PROMOTED HEAD MASTER

SRIDURGA ME SCHOOL VILL- NAYAGAON FOREST VILLAGE PIN - 788113 DIST. CACHAR ASSAM

Advocate for : MR. K N CHOUDHURY Advocate for : SC ELEM. EDU appearing for THE STATE OF ASSAM AND 51 ORS.

BEFORE HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

Date of hearing	:	15.06.2023
Date of Judgment	:	24.08.2023



JUDGMENT & ORDER

Both these writ petitions filed under Article 226 of the Constitution of India being similar, an analogous hearing was done and are being disposed of by this common judgment and order. The basic challenge is with regard to the promotion of the private respondents as Headmaster / Headmistress in different LP/UP Schools in the district of Cachar to the deprivation of the petitioners.

2. Before going to the issue which has arisen for determination, it would be convenient if the facts of the two cases are narrated in brief.

3. While in WP(C)/5250/2017, 8 (Eight) numbers of petitioners have joined together, in WP(C)/5219/2018, 5 (five) numbers of petitioners have joined together. The petitioners are Assistant Teachers / Science Graduate Teachers, who were appointed between 1987 and 1992 in various middle Schools in the district of Cachar. As indicated above, in the first writ petition, promotions of about 149 numbers of Teachers and in the second writ petition, promotions of 46 numbers of Teachers to the post of Headmaster/Headmistress in various Schools in the said district are the subject matter of challenge. Amongst the grounds of challenge, it has been alleged that the impugned promotion orders are in violation of notification dated 02.03.2010 issued by the Education (Elementary) in Department, Assam and there has been violation of the direction passed by this Court in order dated 19.07.2012 passed in WP(C)/402/2012. By the said order, this Court had directed finalization of the Gradation List after its preparation so that the teachers can raise their grievance and may approach the authority to rectify the same. It has also been alleged that a notice dated 23.06.2016 was issued by the District Elementary Education Officer, Cachar whereby a schedule was published for verification of service particulars for preparation of the Gradation List of teachers of middle schools for selection to the post of regular Headmaster / Headmistress. However, the impugned Gradation List which was obtained through RTI application has shown that such list was prepared on 23.06.2016 itself and therefore



the verification exercise was a farce. Specific allegations have been made against certain respondents whose promotions have been shown to be in compliance of certain orders of this Court passed in writ petitions, which however, on verification has been found to be pertaining to some other subject matter / Department and not relevant to the present process at all. It has also been averred that while the criteria for such promotion is seniority-cum-efficiency, persons who are much junior to the petitioners have been promoted whereby the petitioners who are senior Teachers have been deprived of such promotion. Specific allegations have also been made regarding affording of promotion to certain respondents whose names were not even present in the impugned Gradation List.

4. I have heard Shri KN Choudhury, learned Senior Counsel for the petitioners in WP(C)/5219/2018 and Shri SD Purkayastha, learned counsel for the petitioners in WP(C)/5250/2017. I have also heard Shri B. Purkayastha, learned counsel for the respondent nos. 20 & 39 in WP(C)/5219/2018 and the respondent nos. 6, 9, 10, 15, 18, 19, 20, 22, 24, 25, 27, 40, 57, 62, 63, 64, 76, 77, 83, 90, 93 & 119 in WP(C)/5250/2017; Ms. M. Dev, learned counsel for the respondent nos. 81, 82, 91, 109, 125, 131 and 137 in WP(C)/5250/2017 and Shri R. Mazumdar as well as Shri A. Phukan learned Standing Counsel for the Education (Elementary) Department. The materials placed before this Court have been carefully examined.

5. Shri Choudhury, the learned Senior Counsel has contended on behalf of the petitioners that there is no dispute that the criteria for promotion to the post of Headmaster is seniority-cum-efficiency. Attention of this Court has been drawn to an order dated 19.07.2012 passed by this Court in WP(C)/402/2012 in which a direction was given to finalize the Gradation List. On 23.06.2016, a notice was published, giving the schedule for verification whereby three dates were notified. However, on the same date i.e. 23.06.2016 itself, the Gradation List was already published. It is submitted that the entire process adopted, in purported compliance of the direction of this Court was a farce. It is submitted that on 19.08.2017, four numbers of respondents were



selected in which reference has been made to an order dated 19.05.2016 of this Court passed in WP(C)/2393/2016. However, on obtaining the certified copy of the order dated 19.05.2016 passed in the aforesaid writ petition, it was revealed that the order pertains to a different subject altogether. Similarly, another appointment order dated 19.08.2017 pertaining to 6(six) numbers of respondents has been brought on record in which there is a reference to an order dated 19.05.2016 of this Court passed in WP(C)/2733/2016. However, similar to the earlier instance, on obtaining the certified copy of the said order dated 19.05.2016, it was revealed that it pertained to different petitioners and there is a reference to a Gradation List of 22.08.2013. It is further submitted that the allegations, in spite of being serious in nature, there is no rebuttal by the State respondents as no affidavit-in-opposition has been filed in either of the cases.

Shri S.D. Purkayastha, learned counsel appearing for the petitioners in 6. WP(C)/5250/2017 has additionally submitted that all information were sought to be obtained under the RTI Act. However, the petitioners were informed that there were no records available regarding the Gradation List. Thereafter, similar information was sought for from the Block Elementary Education Officer and a similar response was there that there was no such List. It has further been contended that such Gradation List were not found either in the Narsingpur Block or Sonai Block or the Katigorah Block. It was only thereafter that the Gradation List was ultimately furnished. An appointment order dated 22.06.2017 has been brought to the notice of this Court which is alleged to be issued in terms of an order dated 19.07.2012 passed by this Court in WP(C)/1828/2012 in respect of respondent nos. 7, 8 and 9. Another appointment letter of the same date is for the respondent nos. 35, 36, 37, 38 and 39 which is also said to be in terms of the said order. However, on obtaining the certified copy, it has been revealed that the said writ petition is relating to a different subject altogether, namely Essential Commodities Act. Shri Purkayastha, the learned counsel has also referred to an appointment order dated 22.06.2017 in respect of, amongst



others, the respondent no. 133, which has been said to be in compliance with an order dated 19.07.2012 of this Court passed in WP(C)/3346/2016. However, subsequently information has been received that the aforesaid writ petition was dismissed on withdrawal on 06.06.2016 and therefore it is submitted that there was no occasion to offer such appointment in absence of any direction of this Court. Similarly, reference has been made to an appointment order dated 22.06.2017, in respect of respondent nos. 15, 16 and 17 which has been said to be in compliance with an order dated 19.07.2012 of this Court passed in WP(C)/1826/2012. However, the said writ petition is pertaining to a matter of transfer of Morigaon district. The said writ petition and order has been taken recourse to even for the appointment of the respondent nos. 40 and 41. The appointments of the respondent nos. 27 to 32 have been made on 05.07.2017, purportedly in compliance with an order dated 19.05.2016 of this Court in WP(C)/2733/2016. It is submitted that though the process of finalization of the Gradation List was initiated in the year 2013, the same was not finalized.

7. Appointments of respondent nos. 46, 66 to 72 as well as for respondent nos. 50, 51, 52, 53, 76 and 78 have been made vide two separate orders of the same date 05.07.2017, which has been issued in purported compliance of an order dated 19.05.2016 of this Court in WP(C)/2733/2016. The appointment orders of the other respondents have also been annexed in this writ petition. It is submitted that by means of 24 numbers of such orders, 84 persons have been given the benefit of promotion by referring to certain orders of this Court passed in different writ petitions. It is submitted that most of the aforesaid writ petitions were not on the subject matter and therefore the basis of such promotions were wholly non-existing. The learned counsel has also referred to an appointment order dated 12.09.2009 in respect of respondent no. 73 who did not meet the requirement of serving for 10 years in the feeder post.

8. Reference has also been made to the Assam FRBN Rules, more particularly Rule



7(1)(d) thereof wherein it has been categorically laid down that there can be no appointments in anticipatory vacancies. The aforesaid Rules have been pressed into service so far as the appointments of respondent nos. 10 and 49 are concerned, as they were given appointment respectively vide orders dated 22.06.2017 and 05.07.2017, whereas the vacancy had arisen on 20.10.2017 and 31.07.2017.

9. The learned counsel submits that with regard to this case, there was publication of notice in the news paper, giving opportunity to all affected parties to contest.

10. Shri Purkayastha, the learned counsel has placed reliance upon the following case laws.

- *i.* Krishan Yadav and Anr. Vs. State of Haryana and Ors. [(1994) 4 SCC 165]
- *ii. Biswa Ranjan Sahoo and Ors. Vs. Sushanta Kumar Sushanta Kumar Dind and Ors. [(1996) 5 SCC 365]*
- *iii. Ashok Kumar Sonkar Vs. Union of India and Ors. [(2007) 4 SCC* 54]
 - *iv.* Pramod Kumar Vs. U.P. Secondary Education Services Commission and Ors. [(2008) 7 SCC 153]
 - v. Nijira Brahma Vs. State of Assam and Ors. [2017 (4) GLT 39]

11. In the case of *Krishan Yadav (supra)*, the Hon'ble Supreme Court was considering a matter where there were very serious allegations of fraud, nepotism and arbitrariness in a recruitment process and accordingly CBI investigation was directed. In the report of the CBI, the allegations were substantiated and under that context, it was held that in a case of such enormous illegalities, individual notice would not be required as "fraud unravels everything". In the case of *Biswa Ranjan Sahu (supra)*, a similar stand was taken wherein mass mal-practice was established in a recruitment



12. In the case of **Ashok Kumar (supra)**, the Hon'ble Supreme Court has held that an illegal appointment is *non est* in the eyes of law. In the case of **Pramod Kumar (supra)**, it has been laid down that essential educational qualification cannot be compromised in a recruitment process and any appointments made contrary to the statute will be void in law.

13. In the case of *Nijira Brahma (supra),* this High Court has laid down that publication of a select list is always desirable as such a step attaches more credibility to the selection process.

14. Per contra, Shri R. Mazumdar, learned Standing Counsel, Elementary (Education) Department has submitted that the projection made by the petitioners are not wholly correct. He submits that the first Gradation List was the subject matter of challenge in WP(C)/402/2012, in which this Court vide order dated 19.07.2012 had allowed the same by directing preparation of a fresh Gradation List. Thereafter, WP(C)/2393/2013 was instituted whereby a Select List dated 27.02.2013 was put to challenge. It is however submitted that the said Select List was not acted upon and on the other hand a Gradation List dated 22.08.2013 was there. The learned Standing Counsel has also referred to WP(C)/2733/2013, wherein the Gradation list dated 22.08.2013 was not the subject matter of challenge. However, a subsequent writ petition being WP(C)/3372/2016 was filed challenging the aforesaid Gradation List dated 22.08.2013. However, this Court vide order dated 10.10.2018 has referred the said Graduation List as a Select List which has lost its force. In any case, on 14.06.2016, the Director of Elementary Education had directed the District Elementary Education Officer to prepare fresh Gradation List for which notice was issued on 23.06.2016 giving the schedule for verification. On 29.06.2016, a minutes of meeting was forwarded to the Director.

15. So far as the contention made by the petitioners wherein appointment orders



have been made in purported compliance with certain writ petitions having no relevance, the learned Standing Counsel Shri Majumdar has submitted that there were some inadvertent errors in the orders of promotion. He submits that wherein WP(C)/1828/2012 has been written, the same should have been WP(C)/1825/2012 which was directed to be listed along with the original writ petition, WP(C)/402/2012. The learned Standing Counsel, however fairly submits that the records do not contain a final Gradation List.

16. Opposing the writ petition WP(C)/5250/2017, Shri B. Purkayastha appearing for few of the respondents has submitted that the present writ petition is not in the nature of public interest litigation but filed in individual capacity. He submits that the irregularities alleged are weak and general in nature and therefore this Court should not take cognizance thereof. He submits that out of the petitioners, only a few may have their grievance with regard to their promotion. However, there is cause of action of the other petitioners and therefore the writ petition is not maintainable. He further submits that many of the beneficiaries have retired and some of them have also expired.

17. Ms. M. Dev, learned counsel appearing for few of the respondents in WP(C)/5250/17 has submitted that her clients are all senior to the petitioners. It is submitted that the private respondents had earlier approached the Assam Administrative Tribunal in the year 2009 and thereafter the High Court. It is submitted that after the order dated 19.07.2012 was passed by this Court in WP(C)/402/2012, a Gradation List was published in the year 2013, which was acted upon and the beneficiaries therein are not the respondents. It is further submitted that though 153 numbers of private respondents have been made parties, the challenge is with regard to respondent nos. 6 to 44 only. It is submitted that all her clients are Science Graduate Teachers and have been duly promoted. On the other hand, the petitioner no. 1 is an undergraduate, who has also retired from service. It is also submitted that under the list of 2013, 137 persons were promoted, and all of them have not been



parties. It is also submitted that there is no live cause of action due to subsequent developments as many of the Schools involved have been amalgamated with High/Higher Secondary Schools pursuant to a policy decision of the State vide Office Memorandum dated 22.09.2016. Specific mention has been made that out of seven respondents, six numbers of respondent Schools have been amalgamated with High / Higher Secondary Schools and the Department of Secondary Education has not been made a party. She submits that pursuant to such amalgamation, the said respondents are serving as Assistant Headmaster / Headmistress as per the policy decision.

18. The rival submissions made by the learned counsel for the parties have been duly considered and the materials placed before this Court have also been duly examined. The reconstructed records which have been placed before this Court have also been examined.

19. From the materials on record and from a perusal of the order dated 19.07.2012 of this Court passed in WP(C)/402/2012, it transpires that there is no dispute that there was a direction from the Court to finalize the Gradation List. It is further not in dispute that on 23.06.2016, a notice was issued giving the schedule for verification of the documents in which three dates were given. However, the records would show that such Gradation List was published on the same date i.e. 23.06.2016. Therefore, there is no hesitation to come to a conclusion that the procedure established in law for finalization of a Gradation List was not followed. There was no effective scope or opportunity to deal with any objections by any aggrieved party regarding their position in the Gradation List vis-a-vis other persons in the list.

20. The next contention is that apart from making promotions from the so-called Gradation List which has been prepared in purported compliance of directions of this Court, many promotions have been shown to be made as per direction of this Court in different writ petitions. The categorical case projected by the petitioners is that on obtaining certified copies of the orders of the Court, based upon which the promotions



have been made, the said orders of this Court were pertaining to a different subject matter altogether. The submission is therefore that in the garb of compliance of certain orders of this Court, favoritism has been resorted to by making promotions of persons, who were not deserving. This Court is of the opinion that ex facie the aforesaid submission appears to be correct as the certified copies of the orders of this Court, which finds mention in the orders of promotion are of different subject matters. However, the said anomalies have been explained by Shri Majumdar, the learned Standing Counsel of the Department. He submits that while issuing the promotion orders, there has been certain inadvertent typographical error in referring to the case numbers of the writ petitions in which directions were given. He submits that for WP(C)/1828/2012 was referred to which should instance, have been WP(C)/1825/2012 and in the said writ petition, there was a direction to be linked with the original writ petition, namely WP(C)/402/2012. This Court has also considered the submission of Shri Mazumdar, learned counsel that a common order dated 19.05.2016 number of writ petitions namely WP(C)/2733/2016, was passed in а WP(C)/2393/2013, WP(C)/7485/2013, WP(C)/3829/2014, WP(C)/2651/2015, WP(C)/1553/2015 and WP(C)/3517/2015.

21. The principal ground of challenge is non-finalization of the Gradation List before making the promotions to the post of Headmaster/Headmistress. Though the importance of a Gradation List in a matter of promotion cannot be questioned, the criteria for promotion is seniority-cum-efficiency. The case laws which have been cited on behalf of the petitioners mainly pertain to Select List for the purpose of appointment. However, there is a considerable difference between a Select List and a Gradation List. Whereas a person empanelled in a Select List may have a cause of action to be espoused when persons below him have been given appointment or that the selection was vitiated by fraud. However, a Gradation List only provides the names of the incumbents in the feeder cadre and such candidates are considered for promotion by applying the criteria and in the instant case, such criteria is seniority-



cum-efficiency. This Court also cannot be oblivious of the fact that the Gradation List is of the year 2016 and promotions were made based upon such Gradation List in the year 2017 and in the meantime, almost 6(six) years have passed. Though there was no delay of the petitioners in approaching the Court, in the meantime, there have been many developments as many of the School involved have been amalgamated with High Schools and the incumbents who were promoted to the post of Headmaster in the LP/UP Schools were given the appointment of Assistant Headmaster in the amalgamated School as per the Office Memorandum dated 22.09.2016. It is also not in dispute that many of the private respondents have retired from service and few of them have also expired. It also transpires that the issue of seniority of the petitioners vis-a-vis the private respondent nos. 81, 82, 91, 109, 125, 131 and 137 in WP(C)/5250/2017 are senior to the petitioners in the said case.

22. In view of the aforesaid discussion, interfering with the appointment orders after a considerable length of time of more than six years which were done on the basis of a Gradation List of the year 2016 may not be in the public interest. At the same time, the rights, if any of the petitioners cannot be allowed to be infringed. Therefore, without interfering with the appointments of the private respondents, this Court is of the opinion that interest of justice would be served and the equities would be balanced if the cases of the petitioners in these two writ petitions are directed to be considered for their promotion to the next higher post of Headmaster / Headmistress and if such promotions are to be made in any amalgamated Schools, to the post of Assistant Headmaster / Headmistress in such amalgamated Schools. Accordingly, the petitioners may submit necessary applications before the director of elementary education / secondary education with documents to show that they are senior to any of the incumbents who were promoted pursuant to the Gradation list of 2016 and in that event, after verification, such of the petitioners are to be considered for promotion to the higher post as mentioned above by applying the prescribed



criteria of seniority cum efficiency and thereafter the candidates found suitable be offered the promotion. The aforementioned exercise be completed expeditiously and within a period of three months from the date of furnishing of certified copies of this order.

- 23. Both these writ petitions accordingly stand disposed of.
- 24. No order as to cost.
- 25. The reconstructed records be returned to the learned Standing Counsel.

JUDGE

Comparing Assistant